

ITEM NO.101

COURT NO.4

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).2759/2009

NEW INDIA ASSURANCE CO.LTD THROUGH ITS MANAGER Appellant(s)

VERSUS

M/S.BHUSHAN STEEL AND STRIPS LTD. Respondent(s)

([FOR FURTHER ARGUMENTS])

IA No.48152/2022 - ADDITION/DELETION/MODIFICATION PARTIES)

WITH

SLP(C) No.10001/2009 (XVII-A)

IA No.198473/2019 - ADDITION/DELETION/MODIFICATION PARTIES)

C.A. Nos.5242-5243/2009 (XVII-A)

IA No.48142/2022 - ADDITION/DELETION/MODIFICATION PARTIES)

Date : 14-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) Mr. Joy Basu, Sr. Adv.
Ms. Nandini Gore, Adv.
Ms. Sonia Nigam, Adv.
Mr. Akhil Abraham Roy, Adv.
Mr. Mohammad Shahyan Khan, Adv.
Mr. Arvind Thapliyal, Adv.
Mr. Siddhant Grover, Adv.
Mr. Surya Kapoor, Adv.
For M/S. Karanjawala & Co., AOR

Mr. Sanjay Jain, Sr. Adv.
Mr. Vishnu Mehra, Adv.
Ms. Manjeet Chawla, AOR
Ms. Harshita Sukhija, Adv.
Mr. Nishank Tripathi, Adv.
Mr. Yuvraj Sharma, Adv.
Ms. Palak Jain, Adv.

For Respondent(s) Mr. Joy Basu, Sr. Adv.
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Mr. Arvind Thapliyal, Adv.
Mr. Siddhant Grover, Adv.
Mr. Surya Kapoor, Adv.

Mr. Sanjay Jain, Sr. Adv.
Mr. Vishnu Mehra, Adv.
Ms. Manjeet Chawla, AOR
Mrs. Usha Pant Kukreti, Adv.
Mr. Nishank Tripathi, Adv.
Mr. Yuvraj Sharma, Adv.
Ms. Palak Jain, Adv.
Ms. Harshita Sukhija, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Arguments heard.
2. Judgment reserved.
3. Written submissions be filed within a week.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(PREETHI T.C.)
COURT MASTER (NSH)